

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.71/2008

Tuesday this the 10 th day of June, 2008.

CORAM:

HONBLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER
HONBLE Dr.K.S.SUGATHAN, ADMINISTRATIVE MEMBER

C.Rajagopal, S/o Chellappan Pillai,
Assistant Inspector General of Police,
(Public Grievances), Police Head Quarters,
Trivandrum.

Applicant

(By Advocate Shri S.Sreekumar)

Vs.

1. State of Kerala represented by its Chief Secretary (Home Dept.), Govt. Secretariat, Trivandrum.
2. Union of India, represented by its Secretary, Ministry of Home Affairs, New Delhi.
3. Union Public Service Commission rep. by its Secretary, Shajahan Road, New Delhi.
4. The Selection Committee for Selection to Indian Police Service represented by its Chairman, Union Public Service Commission, Shajahan Road, New Delhi.
5. The Director General of Police, Police Head Quarters, Trivandrum.

(By Advocate Shri TPM Ibrahim Khan, SCGSC(R2)

(By Advocate Shri R.Premsanker, GP for (R.1&5)

(By Advocate Shri Thomas Mathew Nellimoottil(R.3&4)

The application having been heard on 10.6.2008,
the Tribunal on the same day delivered the following

ORDER

HON'BLE DR. K. B. S. RAJAN, JUDICIAL MEMBER

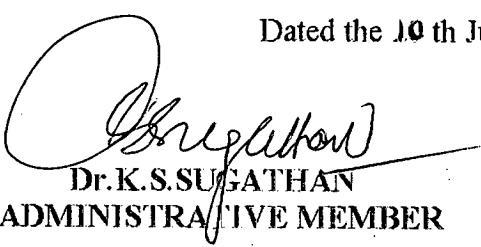
When the matter came up before the Bench, learned Government Pleader Shri R.Prem Sanker, has made available a copy of the communication dated 3.6.2008 issued

by the General Administration (Special A) Department, Thiruvananthapuram which is as under:

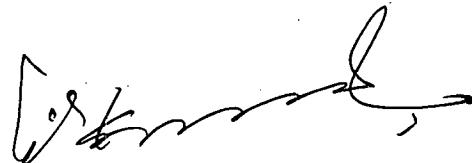
"I am to invite attention to the reference cited and to inform that the proposal for IPS selection for the year 2007 has been forwarded to Union Public Service Commission on 23.5.2008 for convening the Selection Committee Meeting. It is also informed that Applicant's name has been included in the zone of consideration in that proposal."

In view of the above, the relief sought for having been granted to the applicant, ~~Satisfied with the above submission,~~ the O.A. is closed. No order as to costs.

Dated the 10th June 2008.



Dr. K. S. SUGATHAN
ADMINISTRATIVE MEMBER



Dr. K. B. S. RAJAN
JUDICIAL MEMBER

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